

# **MANIPUR STATE LEGAL SERVICES AUTHORITY**

**HIGH COURT COMPLEX, IMPHAL**

## **CORRIGENDUM**

Imphal the 12<sup>th</sup> April, 2018

No. 1/45/2018-MASLSA:157 In continuation of MANIPUR STATE LEGAL SERVICES AUTHORITY's earlier notification of dated 16<sup>th</sup> March, 2018, inviting bids for procurement of Desktop Computers, the following clarification has been made.

The hardware should be supplied and tested within 40 (forty) days from the date of issue of Purchase Order.

**Sd/-**

Secretary, e-Tender Committee  
High Court of Manipur